NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.11.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7973 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Commissioner of Central Excise and Central Tax Vs. Manish Agrawal Resolution Professional of Magnifico Minerals Private Limited and Anr.	Anurag Ojha
2.	I.A. No. 7975 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Asha Mittal Vs. Sunil Kumar Kabra and Anr.	Divyam Agarwal
3.	I.A. No. 7976 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Dy. Commissioner of Income Tax. Hisar Circle, Hisar Vs. Darshan Singh Anand (Resolution Prpfessional for Vikas WSP Ltd.)	Siddharth Sinha
4.	I.A. No. 7982 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Naresh Mittal Vs. Sunil Kumar Kabra and Anr.	Divyam Agarwal
5.	I.A. No. 7983 of 2026 in Comp. App. (AT) No. ___ of 2026	EEPOS GMBH Vs. Fine Handling and Automation Pvt. Ltd. And Ors.	Anandh K
6.	I.A. No. 7986 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Punjab National Bank Vs. Sushant Singh Pawar	Anant Gautam

7.	I.A. No. 7997 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Devender Kumar Gupta Vs. SREI Equipment Finance Limited & Anr	Anurag Ojha
8.	I.A. No. 8004 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Modern Overseas Private Limited Vs. Paramjeet Singh Bhatia & Ors.	Pulkit Deora

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